## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/202/2016

NAME OF THE PETITIONER(S) : Sreeram Sarath & another

NAME OF THE RESPONDENT(S)

: M/s Phykon Solutions Private Limited & 4 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

2. Naven Kuma Muth

Conselfe Petining Khakh For Respondent Ma

**ORDER** 

Counsels representing both the parties are present. Counsel for petitioner prayed for time to make submissions stating that he needs to get information from the Valuer in relation to the documents relied for determining the valuation. Time is extended at request. Put up on 05.01.2018.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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